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Title: Regarding release of a school teacher languishing in Maldives Jail.

SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA): Madam, thank you very much for having given me this opportunity. With great respect, I wish to draw your attention to an important matter relating to the sad plight of a school teacher Mr. Jayachandran who hails from my constituency, that is Vadakara in Kerala. Mr. Jayachandran has been languishing in Maldives prison for the last eight months together. He was working in Maldives as a teacher of English in a private school. He is the only hope of his family which consists of his wife, children as also his mother who is aged and who is in coma. Natural justice has been denied to Mr. Jayachandran and he is subjected to great hardship in the jail. He is denied freedom of communication. This is a glaring case of human right violation. I have already written to the hon. Prime Minister, as also the External Affairs Minister, about the pathetic condition of Mr. Jayachandran.

Through you, Madam, I once again request the Government to immediately intervene and take up the matter with the Republic of Maldives so that Mr. Jayachandran is released and brought back to India. Please, Madam, I seek your indulgence and your support.

HON. SPEAKER: Shri P.K. Biju, Shri M.B. Rajesh, Dr. A. Sampath and Shri N.K. Premachandran are permitted to associate with the issue raised by Shri Mullappally Ramchandran.